

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA 1208 of 96

Date of order : 21.2.97

Present : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman
Hon'ble Mr. M.S. Mukherjee, Administrative Member

KSHITI BHUSAN MOITRA

VS

UNION OF INDIA & ORS.

Mr. B. Chatterjee, counsel leading Mr. D. P. Bhattacharjee, counsel appears for the applicant and Mr. P. K. Arora, counsel appears for the respondents. Matter is adjourned to 31.3.97. Respondents to file reply in the meantime. No further time will be given to file reply.

2. Let a plain copy of the order be handed over to both the counsel for necessary action.

MEMBER (A)

VICE-CHAIRMAN